

(17)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

D.A.No.141/94

Monday this the 11th day of November, 1996

CORAM

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN

HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

Mrs. Kusum Lata, W/o Shri Ashok Dhingra  
R/o H.156, Nanakpura, ..... Applicant  
New Delhi.110021.

employed as Hindi Translator  
Ministry of Surface Transport  
535, Parivahan Bhavan,  
Sansad Marg, New Delhi.

(By Advocate Mr. B. B. Raval)

Vs.

1. Union of India through the  
Secretary, Ministry of Surface  
Transport, Transport Bhavan, Sansad Marg  
New Delhi-110 001.
2. The Commissioner,  
Central Vigilance Commission  
Jaisalmer House, New Delhi. .... Respondents
3. Shri R.L.Choudhary, Deputy Secretary (Coord)  
Ministry of Surface Transport  
Government of India, Parivahan Bhavan,  
New Delhi.
4. Shri Ashok Kumar, Deputy Director (Official Language)  
Government of India, Ministry of Surface Transport  
R.No.549, Parivahan Bhavan, Sansad Marg,  
New Delhi.
5. Shri S.K.Dargan, Under Secretary (Estt)  
and Welfare Officer, Ministry of Surface  
Transport, Govt. of India  
Parivahan Bhavan, Sansad Marg, N.Delhi.
6. Shri N.M.Krishnan, Under Secretary (SY)  
Ministry of Surface Transport  
Government of India, R.No.549, Parivahan Bhavan,  
Sansad Marg, New Delhi-1.
7. The Secretary,  
Department of Official Language  
Ministry of Home Affairs,  
Government of India,  
Loknaya Bhavan, Khan Market, N.Delhi.

(By Advocate Mr. N.S.Mehta)

.....contd....



The application having been heard on 11.11.1996  
the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), CHAIRMAN

Applicant seeks to quash Annexure.A order transferring her from the Ministry of Surface Transport to the Department of Official Languages. It is seen from the reply statement of first respondent that applicant has been transferred to the Ministry of Supply on 25.1.1994. The impugned order is no longer in force and it is unnecessary for us to consider the matter further.

2. Application is dismissed. No costs.

Dated the 11th November, 1996.

S.P. BISWAS  
ADMINISTRATIVE MEMBER

CHETTUR SANKARAN NAIR(J)  
CHAIRMAN

ks.

